

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3375
ANSWERED ON:23.08.2011
MISUSE OF AFSPA
Aaron Rashid Shri J.M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Supreme Court has expressed concern over misuse of Armed Forces Special Power Act (AFSPA) by the security forces in Jammu and Kashmir and North Eastern Region (NER);
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) to (c): Information is being collected and will be laid on the table of the House.